

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Hailakandi

Dated Guwahati, the _____ November, 2021

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. JHD.I/2021/56/4249 dated 21.09.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Home Travel Concession (HTC) of Shri Chandan Saikia, Judicial Magistrate First Class, Hailakandi could not be considered as he has not completed 2 (two) years of service.

Shri Saikia may be informed accordingly.

Yours faithfully,

sd/

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2020/ 5977 - 5978 /A. Dated 17/11/21
Copy to:-

1. Shri Chandan Saikia, Judicial Magistrate First Class, Hailakand with reference to his letter dated 21.09.2021.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

[Signature]

REGISTRAR (VIGILANCE)

[Initials]